## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.32/(MAH)/2015 CA No. 135/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES:

Mr. Suyash Traders

V/s.

M/s. Maneklal Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME	DESIGNATION	SIGNATURE
FARHAN DUBASH		
ALL KALPESH MEHTA	SOLICITOR	Segui
IL MIS PRAVIN MEH	MITA & MITHI CO.	
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		Cooks m
	MR. GAURAU JOSHI FARHAN DUBASH APOSH SEQUEIRA NIW KALPESH MEHTA ilb MIS PRAVIN MEH Mayur Khander V6 Uimadda 2 Foon, Pocham han	

## CA No. 135/15 in TCP No.32/58-59,397-398/CLB/MB/MAH/2015

- 1. The Learned Representatives of both the sides are present..
- 2. An inspection is sought by Respondent Nos. 2 and 3. For that the Petitioner has consented, however, the Inspection should be completed by 15.02.2017 and thereafter Rejoinder if any, to be filed by 20.02.2017. This Application along with the CP now to be heard on 24.02.2017.

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3. Directions given in the Order dated 3<sup>rd</sup> October, 2016 in respect of continuation of CLB Order dated 16<sup>th</sup> April, 2015 shall remain as it is, unaltered, till the next date of hearing.

13<sup>th</sup> February, 2017.

Sd/-M.K. SHRAWAT. MEMBER (JUDICIAL)